

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:266  
ANSWERED ON:06.08.2013  
VRS BY CAPF PERSONNEL .  
Biju Shri P. K.;Sampath Shri Anirudhan

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a large number of Central Armed Police Forces (CAPF) personnel availed the Voluntary Retirement Scheme (VRS);
- (b) if so, the details thereof and the reasons therefor along with the total number of VRS taken by such personnel during each of the last three years and the current year, force-wise rank-wise, and gender-wise; and
- (c) the remedial measures taken by the Government to stop such cases and improve the service and working of CAPF?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): As reported by the Central Armed Police Forces (CAPFs) & Assam Rifles (AR), the force-wise, rank-wise, gender-wise and year-wise details of personnel proceeded on Voluntary retirement during each of the last three years and the current year are as under:-

| YEAR | OFFICERS/GOs# | JCOs/SOs# | ORs# | Total  |      |        |  |
|------|---------------|-----------|------|--------|------|--------|--|
|      | Male          | Female    | Male | Female | Male | Female |  |

|      |      |    |   |     |   |      |    |      |
|------|------|----|---|-----|---|------|----|------|
| 2010 | CRPF | 16 | 1 | 230 | 8 | 2522 | 27 | 2804 |
|------|------|----|---|-----|---|------|----|------|

|     |    |   |     |   |      |   |      |
|-----|----|---|-----|---|------|---|------|
| BSF | 18 | # | 171 | # | 5254 | # | 5443 |
|-----|----|---|-----|---|------|---|------|

|      |   |   |    |   |     |   |     |
|------|---|---|----|---|-----|---|-----|
| ITBP | 2 | # | 42 | 2 | 418 | # | 464 |
|------|---|---|----|---|-----|---|-----|

|     |   |   |    |   |     |   |     |
|-----|---|---|----|---|-----|---|-----|
| SSB | 7 | # | 49 | # | 391 | # | 447 |
|-----|---|---|----|---|-----|---|-----|

|      |    |   |     |   |     |    |     |
|------|----|---|-----|---|-----|----|-----|
| CISF | 29 | 1 | 235 | 2 | 611 | 10 | 888 |
|------|----|---|-----|---|-----|----|-----|

|    |   |   |    |   |     |   |     |
|----|---|---|----|---|-----|---|-----|
| AR | # | # | 18 | # | 715 | 3 | 736 |
|----|---|---|----|---|-----|---|-----|

|      |      |    |   |     |    |      |    |      |
|------|------|----|---|-----|----|------|----|------|
| 2011 | CRPF | 26 | # | 280 | 25 | 2026 | 26 | 2383 |
|------|------|----|---|-----|----|------|----|------|

|     |    |   |     |   |      |   |      |
|-----|----|---|-----|---|------|---|------|
| BSF | 26 | # | 202 | # | 5649 | # | 5877 |
|-----|----|---|-----|---|------|---|------|

|      |   |   |    |   |     |   |     |
|------|---|---|----|---|-----|---|-----|
| ITBP | 4 | # | 42 | 1 | 342 | # | 389 |
|------|---|---|----|---|-----|---|-----|

|     |   |   |    |   |     |   |     |
|-----|---|---|----|---|-----|---|-----|
| SSB | 1 | # | 35 | 1 | 276 | # | 313 |
|-----|---|---|----|---|-----|---|-----|

CISF 23 1 252 4 682 11 973

AR # # 20 2 774 4 800

2012 CRPF 20 1 321 20 4491 23 4876

BSF 19 # 225 # 3227 # 3471

ITBP 8 # 78 2 256 # 344

SSB 4 # 62 # 381 # 447

CISF 23 1 230 1 778 7 1040

AR # # 24 1 351 2 378

2013  
(upto  
June,  
2013) CRPF 17 1 129 5 1177 14 1343

BSF 14 # 108 # 1117 # 1239

ITBP 3 # 34 1 98 # 136

SSB 1 # 18 # 94 1 114

CISF 1 1 61 1 256 4 324

AR # # 8 1 273 2 284

Total 262 7 2874 77 32159 134 35513

(GOs-Gazetted Officer, JCO/SOs-Junior Commanding Officer/Subordinate Officers, # ORs- Other Ranks)

(c) : From the above, it may be seen that the total number of personnel who have proceeded on voluntary retirement during last three years and the current year is only 35513, which is about 1.18% of the Forces posted strength per year. The personnel proceed on voluntary retirement from service mainly due to various personal and domestic reasons including children/family issues, health/illness of self or family, social/family obligations and commitments etc. The Government has taken following steps to improve the service and working conditions of the personnel:-

(i) Implementing a transparent, rational and fair leave policy;

(ii) Grant of leave to the Force personnel to attend to their urgent domestic problems/issues/needs;

- (iii) Regular interaction, both formal and informal, among Commanders, officers and troops to find out and address their problems;
- (iv) Revamping of grievances redressal machinery;
- (v) Regulating duty hours to ensure adequate rest and relief;
- (vi) Improving living conditions through provision of basic amenities/ facilities for troops and their families;
- (vii) Motivating the forces through increased risk, hardship and other allowances;
- (viii) Provision of STD telephone facilities to the troops to facilitate being in touch with their family members and to reduce tension in the remote locations;
- (ix) Better medical facilities for troops and their families including introduction of Composite Hospitals with specialized facilities;
- (x) Organising talks by doctors and other specialists to address their personal and psychological concerns;
- (xi) Yoga and meditation classes for better stress management;
- (xii) Recreational and sports facilities and provision of team games and sports etc;
- (xiii) Providing welfare measures like Central Police canteen facility to the troops and their families, scholarships to their wards, etc;
- (xiv) Giving status of ex-CAPFs personnel to the retired personnel of CAPFs, which is expected to boost the morale of the existing CAPFs personnel and also expected to provide better identity, community recognition and thus higher esteem and pride in the society to the Ex-CAPFs personnel.